and (b) Figures of area under cultivation of cotton and i?s production (in terms of lint)  $i_n$  the major producing States during the last three years ending 1986-87 are given in the

attached statement (See below) ..

(c) Final estimates of area and production of cotton for the crop year 1987-88 are not yet due from the States.

to Questions

#### Statement

All shows the second second	Internation of the second					
Statewise	Estimates	of	Area	Production	of	Cotton

State			Area (Lakh hectares)			Production (Cotton lint)-Lakh bales of 170 Kgs. each		
			1984-85	1985-86	1986-87	1584-85	1985-86	1986-87
A i lara Pradesh			5.5	6.2	4.1	9.8	7.4	6.4
Gujarat . ,		.9	13.8	14.0	13.7	20.7	19.9	10.9
Haryana .	:	30	3.0	3.4	3.8	6.1	7.5	9.0
Karnataka .	21	i s	8.3	6.7	5.3	7.9	5.5	4.6
Madhya Pradesh	×	1	5.3	5.4	5.3	2.7	2.9	2.4
Maharashtra ,			26.8	27.5	26.9	14.7	19.9	8.5
Panjab . ,			4.7	5.6	5.7	12.4	14.0	16.9
Rajasthan .	×		3.4	3.3	3.6	4-4	4.7	7.0
l'amil Nadu		÷	2.5	2.5	1.9	5.9	4.8	8.4
Others	4	÷	0.5	0.7	0.4	0.5	0.7	0.6
All-India .			73.8	75.3	70.7	85.1	87.3	70

# Setting up of food testing laboratory in the capital

1772. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is any proposal under the Government's consideration to set up a food and othr consumer itern<sub>s</sub> testing laboratory in Delhi;

(b) if so, by when the proposed laboratory is likely to be set up; and

(c) the details of the consumer items to foe tested in the laboratory?

,THE JDIEPUTY MINISTER IN MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) to (c) Delhi Administration, has informed that at present they have a food laboratory for the purpose of analysing samples lifted under the provisions of Food Adulteration Act, 1954 and a laboratory for testing and quality contol of domestic appliances. There is no proposal to set up another food and other consumer items testing laboratory in Delhi.

#### Sustainable Nutrition security System

### 1773. SHRI MAHENDRA PRASAD: DR. RATNAKAR PANDEY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Dr. M. S. Swaminathan, the Director of the Internationai Rice Research Institute, has suggested a 7 point action plan for building a sustainable nutrition security system for the country;

(b) if so, what are the details thereof; and

(c) what is Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICUL-

TURAL RESEARCH AND EDUCATION IN THE MINISTRY OF AGRICULTURE (SHRI HARI KRISHNA SHASTRI): (a) Yes, Sir.

(b) The main features of the action plan  $ar_e$  given in the attached statement *(See* below).

(c) This is being examined.

### Statement

Main Features of the Seven Point Action Plan

1.	ACTION POINT 1 .		٠	ł	<ul> <li>Local Level Code for the sustainable and Equitable use of Environment Systems.</li> </ul>
2.	ACTION POINT 2 .	3.00		3	<ul> <li>Substainable Livelihood Security for the poor,</li> </ul>
3.	ACTION POINT 3 .	141		2	. Symphonic Agricultural Systems.
4.	ACTION POINT 4 .	ŝ.	i.	÷.	. Science and Technology.
5.	ACTION POINT 5 .	385			. Knowledge and Skill Sharing
6.	ACTION POINT 6 .	*		3	. Resource, Mobilization and Utilization.
7.	ACTION POINT 7 .	2	22		. Political Commitment and Accountability

## हाउसिंग सोसायटियों को लेवी सीमेंट का आबंटन

1774. श्री सुनील कुमार पट्टनायक: क्वा ख़ाद्य और नागरिक पूर्ति मंत्री यह क्ताने की ख़या करेंगे कि :

(क) दिल्ली तथा नई दिल्ली में प्रव हाउमिंग सोसाथटियों को लेवी सीमेंट वितरण के लिए गत तीन वर्षों के दौरान विल्ली प्रणसन के खाद्य अर नागरिक पूर्ति विभाग में ग्रव तक कुज कितने मामले दर्ज किए गए हैं ;

(ख) उनके नाम तथा पते ग्रौर रजिस्ट्रेशन की तिथियां क्या हैं?

(ग) प्रत्येक ग्रुप हाउस्किंग सोसायटी को स्वीड़त किए गए ग्रौर जारी किए गए लेवी सीमेंट की वर्षवार कुन माला कितनी है ;

(घ) क्या यह सब है कि वास्तव में ग्रुप हाउसिंग सोसायटियों को स्वी त किए गए लेवी सीमेंट को नागरिक पूर्ति विभाग के उच्चाधिकारियों की किलीभगत से फी सेल सीसेंट के रूप में खुले बाजार में बेचा जा रहा है ;

.. (ङ) यदि हो, तो क्या सरकार इस मामले की केन्द्रीय अन्वेषण न्यूरो सेतल्काल जोच बारवाचे का विचार रखती है ; मौर

(च) यदिहां, तो कब तक और थदि नहीं, तो इसके क्या कारण हैं ?

खाद्य और नागरिक पूर्ति मंत्रास्व में उत्प्रमंती (श्री डी॰ एल॰ बैठा): (क) से (ग) गत तीन वर्धी, अर्थात् 1985, 1986 तथा 1987 के दौरात दिल्ली प्रशासन के खाध, आपूर्ति और उनभोगता कार्य विभाग में लेवी सामेंट के वितन्ध के लिए, सुप हाउसिंग सोसाइटियों के 248 मामले पंजीकृत किए गए हैं : ये पंजीकरण, इम तथ्य के सन्यापन के वाद किया जाता है कि क्या सोसायटी, पंजीयन, सहकारी रुमिति, दिल्ली प्रशासन के पास